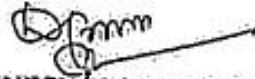


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
PATIALA HOUSE COURTS, NEW DELHI DISTRICT, NEW DELHI

ORDER

In pursuance to Order No. 700/RG/DHC/2021 dated 30.09.2021 of the Hon'ble High Court of Delhi and in continuation of this office earlier Order No. 7093-7109/Admn./Prin.D&SJ/NDD/2021 dated 28.08.2021, It is hereby directed that all the officials posted in the respective Courts as well as branches, New Delhi District shall perform their duties on regular basis w.e.f. 01.10.2021 for smooth functioning of the Court. The Administrative Officer (Judl.) and Incharge - Administration, New Delhi District shall ensure that the officials posted in courts and branches are attending the office regularly without any defiance.

It is impressed upon all the concerned to scrupulously adhere to the norms of social distancing, wearing of masks, regular hand-wash & all other Covid-19 related guidelines issued by the Government of India/Government of NCT of Delhi and Hon'ble High Court of Delhi from time to time.



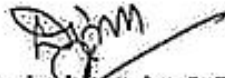
[DINESH KUMAR SHARMA]
Principal District & Sessions Judge
Patiala House Court, NDD, ND.

No. 16904-16985/Admn./Prin.D&SJ/NDD/2021

Dated : 01/10/2021

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Ld. Principal Judge, Family Court, New Delhi District, ND.
4. The Ld. Judge In-Charge, Mediation Centre, New Delhi District, ND.
5. All the Ld. Judicial Officers, New Delhi District, ND with request to bring the same to the notice of the officials working under their kind control.
6. The Ld. Secretary, NDDLSA, New Delhi District, ND.
7. The Hon'y. Secretary, NDIA.
8. In-charge, Lock-up, New Delhi District, ND.
9. The Administrative Officer (Judicial)/Incharge-Administration, New Delhi District, ND.
10. All the Branch Incharges/DDO, New Delhi District, ND.
11. Reader/P.S. to the undersigned.
12. Website Committee (Hindi & English), THC, with the request to upload the same on the website of the Court.
13. The Branch Incharge-Computer Branch to upload the same on the website of this District.
14. The Caretaker, Caretaking branch, New Delhi District, ND.
15. The Dealing Assistant, R&I Section, NDD to upload on LAYERS.
16. Guard file.



[Principal District & Sessions Judge]
Patiala House Court, NDD, ND.